

12.17 hrs.

RE: CHINESE MAPS

Shri Hari Vishnu Kamath (Hoshangabad): Sir, before you proceed to the other business, I have a submission to make, which you very kindly permitted me to make with regard to the Chinese maps. The Prime Minister laid on the Table of the House the proposals of the Colombo nations and the clarifications in connection with them. You will readily agree, Sir, and the Leader of the House will also agree, I am sure, that the debate cannot proceed unless all the relevant material is available to the House. May I invite your attention to the clarifications? The clarifications in regard to the western sector refer to maps III and V circulated by the Government of China. Unless those maps are made available to us or we are told whether the documents supplied to us contain some maps drawn on the basis of the Chinese maps, it will be impossible to start the debate tomorrow. Could the Prime Minister tell us whether any maps in our documents are based on the Chinese maps referred to?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): I regret, Sir; I have not seen the maps—these two maps. It may be possible that they were not supplied to us in a regular form but the position was explained to us. I do not know. I can enquire if they are available somewhere. I do not possess them at the moment.

Mr. Speaker: There was some reference to them in the clarifications.

Shri Jawaharlal Nehru: Some Chinese maps are referred to. We may perhaps have them. It will be difficult for us to produce a large number of copies, if we have them. But I am not sure.

Shri Tyagi: In this book supplied yesterday *Chinese Threat*, there are twelve maps.

Mr. Speaker: Order, order. Let us hear the Prime Minister.

Shri Jawaharlal Nehru: May I point out that the line drawn—I am told by my colleague the Law Minister—in the maps supplied is according to the Chinese maps.

Shri Ranga (Chittoor): We do not know how it happened that the hon. Prime Minister was not able to see these maps even when the distinguished friends here discussed with him some points in relation to the proposals that were placed before us. Apart from that I find a lot of discrepancy even in the maps that are being supplied to us. There is a big map supplied to us in regard to the western sector with two lines.

Mr. Speaker: Would it not be advisable to point out these discrepancies at the time when we discuss these proposals tomorrow? The question now is whether relevant material has been supplied or not.

Shri Ranga: May I request you to let me complete my sentence? A reference was made to the book *Chinese Threat* circulated by the Government. There also some maps are given. If we compare one with the other there is a considerable amount of discrepancy. I would like the Government to throw some light in regard to that matter between now and tomorrow by preparing a note and supplying it to Members. That would make it possible for us to have an intelligent discussion.

Shri Hari Vishnu Kamath: On a point of clarification.

Mr. Speaker: Order, order. Shri Kamath had shown me that there was reference in those explanations that had been given, about some maps—3 and 5—prepared by the Chinese. The only question before me at this moment is, he wanted that that material also should be before the House before an intelligent discussion can take place. I had forwarded that

[Mr. Speaker]

letter, that request of his, to the Government to make enquiries whether really those maps were available. Shri Kamath also wanted that either those maps might be supplied or we might be told whether the lines drawn on the maps already supplied were accordingly to those maps. If it is conveyed to the House that those lines down are according to those maps that material would be there.

Shri Hari Vishnu Kamath: On a point of clarification, Sir. The Prime Minister was good enough to say that during the talks with the three Colombo Conference representatives—the Asian representatives—the maps were not shown to him, or he did not see the maps. (*Interruption*). Am I to understand that those representatives did not show him the maps when they referred to the maps in their clarification? Who prepared our maps and on what basis?

Mr. Speaker: We are not going through that issue now. We are only concerned with the material with us.

Shri Jawaharlal Nehru: The maps which we produced to them gave the Chinese lines as interpreted by them. They said "this is the line." The question did not arise of seeing the Chinese maps. I shall try to find out; from what the hon. Member, Shri Ranga said, if he will point out the discrepancies, I shall gladly enquire into it and try to explain them. There may be a mistake in printing, or there may be some such thing which might have happened. We shall try to avoid them.

Shri Ranga: We drew your attention, and the hon. Member has drawn your attention at the meeting that we had, the meeting with the opposition leaders. It was placed before you. In addition to that, even the *Hindustan Times* has referred to it in its editorial this morning. It should have been looked into by our own Exter-

nal Affairs Ministry by now. (*Interruption*).

Mr. Speaker: Order, order.

Shri Hem Barna (Gauhati): The Prime Minister said that the question of seeing the Chinese maps does not arise, and in the same breath he said that if there is any discrepancy in the maps they can rectify the discrepancy. May I know how it is that those maps were not seen? The Prime Minister himself admits that he has not seen them, but, at the same time, he has forwarded a clarification to us, without seeing the Chinese maps. How can you find out the discrepancy? We seek your protection, Sir.

Shri Hari Vishnu Kamath: The Chinese change them. They keep on changing the maps from year to year, every year.

Mr. Speaker: Order, order. Before we begin that debate, the Prime Minister says that he would find out if there are such maps; then probably a few copies could be supplied.

Shri Jawaharlal Nehru: We were dealing with the Colombo powers on the basis of the things given by them. They said, "this is the line", and we dealt with them. It is given in our thing. I have not seen the actual Chinese maps that were shown to them there.

Shri Hari Vishnu Kamath: Why did they not bring them?

Shri Jawaharlal Nehru: I do not know; I was not interested. I was interested in the particular position that they said; that was given. So far as I know, when I said about these discrepancies—Shri Ranga referred to them—we have now our own maps. Maybe there is some printing mistake. That may be explained. Something might have occurred. That may be explained.

Shri Ranga: How can that be? You have allowed them to carry on the negotiations. (*Interruptions*).

Mr. Speaker: Order, order.

Shri Hem Barua: The Prime Minister himself admits that there are discrepancies in our maps also.

Mr. Speaker: Order, order. These are things that we can discuss when regularly we have that material before us, when the discussion comes. Now, the hon. Member pointed out to me that those references are there and some clue should be given about what those maps are. The Government says that they would find out if there are such maps, or, the information given just now by the Law Minister—that the line drawn by our Government corresponds to what information was conveyed to them—was according to them. That can be done.

Shri Surendranath Dwivedy (Kendrapara): Are we sure that this particular line which the Government have drawn is in accord with the maps that have been given on the basis of which the Colombo proposals are made? We want to know that, because they have not seen them perhaps. They are not available.

Shrimati Renu Chakravarty (Barrackpore): These two maps—3 and 5—were attached to the letters which were sent to the Prime Minister. That was stated by the Colombo powers in their proposals. Therefore, it must be with Government, because they were attached. Could we propose that those two maps should be found out from the Ministry of External Affairs and be put up in the Library? Then we can really check up, because actually the Colombo proposal gives the line drawn on a map and in its clarifications it says that it is according to the map so and so. (Interruptions).

Mr. Speaker: I have sent the letter of Mr. Kamath to the Government to make enquiries if there are such maps.

Shri Ranga: All these negotiations are being carried on without even maps before them?

Mr. Speaker: That criticism can be levelled when the discussion is held, not at this time.

Shri Indrajit Gupta (Calcutta South West): About the supply of essential material, I am told there is another map which Government had prepared already, but which is not being circulated to Members; that is the map showing the line which would come into effect if the Colombo proposals are accepted. (Interruptions). If the Chinese accept that proposal of withdrawal, then the line which would come into effect should be drawn on a map and given to us. Otherwise, it is not possible for us to know what the withdrawal would mean. (Interruptions).

Mr. Speaker: These are all suggestions that the Government would note Mr. Sen. (Interruptions).

Shrimati Renu Chakravarty: Mr. Trivedi should withdraw what he has said. (Interruptions).

Mr. Speaker: Would there be a fight between Members sitting near each other? She should also sit down. I did not hear anything nor do I suppose anything has gone on record. Nothing has gone on record nor did I hear anything objectionable.

Shri Surendranath Dwivedy: He asked, how these people got the information earlier and which is the Government. . . (Interruptions).

Mr. Speaker: If no other Members except Shrimati Renu Chakravarty or one or two hon. Members sitting near her have heard it why should it be made public? It would be better if it remains secret.

Shrimati Renu Chakravarty: May I make a submission? The point which was made by Shri Indrajit Gupta was that a particular map has not been sup-

[Shrimati Renu Chakravartty]

plied to the Members. The point was, that the line of withdrawal which has been printed and supplied both to Mr. Dwivedy and Mr. Ranga . . . (Interruptions).

Mr. Speaker: Order, order. I do not allow that discussion. Mr. Sen may proceed.

12.28 hrs.

CONSTITUTION (SIXTEENTH AMENDMENT) BILL

The Minister of Law (Shri A. K. Sen): I beg to move:

"That the Constitution (Sixteenth Amendment) Bill, 1963 further to amend the Constitution of India be referred to the same Joint Committee of the Houses to which the Constitution (Fifteenth Amendment) Bill was referred;

that the Committee shall make a report to this House by the first day of the next session; and

that this House recommends to Rajya Sabha that Rajya Sabha do concur in the motion and communicate its concurrence to this House."

Mr. Speaker: Order, order. When private conversation goes on, which I do not hear, how can I take action?

Shri A. K. Sen: There is an alternative motion tabled by Mr. Kamath, which is substantially the same, except that he mentions the names of the Members of the Joint Committee specifically and he gives a different date. We have mentioned the same committee in order to save time, so that both the Constitution Amendment Bills may be brought together and considered by this House at the same time and voting may be done on the same occasion, instead of having to go through the procedure for Constitution amendment on two separate occasions. That was the

main reason why we wanted the Committee to finish its deliberations on both the Bills together. The names of the Members will be the same as the old Committee and the date has been fixed in order to fit in with the other date. I have no doubt that it will be possible because the amendments are only a few. The main amendments are to article 19 and it will not take much time. So it need not wait until the penultimate week of the next session. To wait till the penultimate week of the next session will mean our proceeding with two Constitution (Amendment) Bills on two different occasions and having to follow the special procedure laid down for such amendments. I would therefore suggest that it is enough if we accept the motion as I have moved so that the deliberations of the Joint Committee on both the Bills may proceed together without loss of time, the reports may be placed together and they may be considered together so that the special procedure need not be repeated twice over.

Now, Sir, the purpose of this Constitution (Amendment) Bill is mainly that we want to appropriate powers for the Government to impose restrictions against those individuals or organisations who want to make secession from India or disintegration of India as political issues for the purpose of fighting elections. This is not merely important from the point of view of the present emergency, but it has been important for quite some time ever since these disintegrating forces have tried to gather strength, and it was felt urgent, therefore, that a National Integration Committee should be set up consisting of representatives of all the parties and leaders of public opinion to report on the urgent steps necessary to combat these disintegrating forces.

The Committee which was set up to report on this was headed by Shri C. P. Ramaswami Ayyar. They reported on the 5th November. The